

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32296/2013

GYANENDRA PRATAP SINGH Petitioner(s)

VERSUS

YOGENDRA PRATAP SINGH & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 03/02/2014 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Anurag Dubey, Adv.
Mr. S.R. Setia, Adv.

For Respondent(s)
Mr. Charan Jit Jawa, Adv.
Mr. Mohan Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate, Mr. Charan Jit Jawa has undertaken to file counter affidavit on behalf of respondent Nos.1 to 3 during the course of the day. Copy be served on the other side.

On compliance, Registry to process the matter for listing before the Hon'ble Court, as per rules.

		(M.A. SAYEED)	
		REGISTRAR	

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